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To,

The Chairman

Goods and Services Tax Council

In regard to the extension of the date of GSTR-9 and GSTR-9C

- Due to the extension of the due date of filing of the income tax returns from July to August, a lot chaos amongst the taxpayers and professionals have been arisen. Since GST Annual return is to be filed for the first time, the taxpayers are still confused regarding the informations that needs to be filled.
- Since all the returns with the due dates in August attracts penalty ,taxpayers are facing a lot of issues regarding the same. The penalty under non filing of GSTR-9C also attracts heavy penalty , and within a week it is very difficult for the people to file it on time.

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- The weather conditions in nearly one-fourth of India is not good and is covered with flood and power failures, small taxpayers and taxpayers from such places find it difficult to file the return.
- 4. Since the offline utility of GSTR-9C and GSTR-9 needs a lot of information that needs to be compiled with the Income Tax return filed with the department, professionals when the ITR filing date, Tax Audit dates are due are finding it very difficult to compile the data of 17-18 when the management of the companies/organisations are busy in making compliances and compiling the data for F.Y. 2018-19.
- 5. There has been frequent changes in the softwares due to which the, Chartered Accountants, Practitioners, Advocates are worried about the changes that are being occurring regularly and needs to be updated due to which a very less time is left for finishing the required work.
- Due to time constraint and penalty criteria the professional efficiency is also being hampered.

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 Since only 16-18% approx. returns have been filed it is requested to you to kindly extend the due date.

So it is kindly requested to extend the due date for filing the GSTR-9 and GSTR-9C from August to December along with the filing of GSTR-9C for the F.Y. 2018-19 so that all the compliances are made and the adjustments made in the following years gets reconciled at the same time.

Yours truly,

Anurag Mishra (Advocate)

Date: 24.08.2019

Place: Lucknow